Serial No.07 Supplementary List. Through Video Conferencing

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## EMG-WP (Crl) No. 22-A/2020 EMG-CrlM No. 09-A/2020

Ab. Hamid Rather.

...Petitioner(s)

Through: Mr Imtiyaz Ah. Sofi, Advocate.

vs

Union Territory of JK &Ors.

...Respondent(s)

Through: Mr B.A. Dar, Sr AAG.

**CORAM**:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

<u>ORDER</u> 04.05.2020

Reply stands filed by Mr B.A. Dar, learned Senior AAG, copy whereof shall be provided by Registry to Mr Imtiyaz Ahmad Sofi, learned appearing counsel for the petitioner through email during the course of the day, who shall thereafter file his rejoinder by the next date of hearing.

List for consideration on 18th of May, 2020.

Records be kept available on the next date of hearing.

Registry to provide copy of order to the learned counsel for the parties through e-mail services.

(Ali Mohammad Magrey)
Judge.

SRINAGAR: 04.05.2020

N0:-79-80/C-19/RJS

Dated:-04.05.2020

Copy of Hon'ble Court Order forwarded to learned appearing counsel for the parties through email for information and compliance.

SD/-Registrar Judicial